Review Petition No. 5/RP/2018

in

Petition No. 70/T/2017

Subject : Review of Commission’s order dated 21.11.2017 in Petition No. 70/T/2017 regarding determination of transmission charges for assets viz- 765 kV line bays at Jharsuguda (Sundergarh) PS under the Transmission System Associated with Darlipalli TPS in Eastern Region.

Date of Hearing : 16.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Bihar State Power (Holding) Company Limited and Others

Parties present: Shri Sitesh Mukherjee, Advocate, PGCIL
Shri Divyanshu Bhatt, Advocate, PGCIL
Shri Arjun Agarwal, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Shri Amit Yadav, PGCIL
Shri R.B. Sharma, Advocate, BSP(H)CL

Record of Proceedings

During the hearing, the learned counsel for the parties made detailed submissions in the matter. Accordingly, the Commission reserved its order in the petition.

By order of the Commission

sd/
(B. Sreekumar)
Dy. Chief (Law)